

**GOVERNMENT OF INDIA
DEPARTMENT OF SPACE
LOK SABHA**

UNSTARRED QUESTION NO. 1816

TO BE ANSWERED ON WEDNESDAY, DECEMBER 08, 2021

IN-SPACe

1816. SHRIMATI RITA BAHUGUNA JOSHI:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has taken decision to create an independent body named “Indian National Space Promotion and Authorization Centre (IN-SPACe) to give various permissions/approvals to the private players and startups in the country to take participation in the Space activities;**
- (b) if so, the details thereof;**
- (c) whether the Government has fixed some timeline to complete the creation of IN-SPACe;**
- (d) if so, the details thereof; and**
- (e) the details of requests received from various private players in the current financial year to take participation in the Space activities?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &
PENSIONS AND IN THE PRIME MINISTER'S OFFICE**

(DR. JITENDRA SINGH):

- (a) Yes.**
- (b) Government of India constituted Indian National Space Promotion and Authorization Centre (IN-SPACe) as an autonomous agency in Department of Space (DOS) for enabling space activities as well as usage of DOS owned facilities by private entities.**
- (c) & (d)**
Constitution of IN-SPACe Board has been approved and the establishment of various directorates to support the activities of IN-SPACe is under process.
- (e) 24 companies requested for support from IN-SPACe for their space activities in the current financial year.**
